NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/410/ (IB)/2017

NAME OF THE PETITIONER(S)

: LILLY MARITIME PVT LTD

NAME OF THE RESPONDENT(S)

: MEKA DREDGING CO PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. GIRIDHARA RAO

Counsel fr B. Link

P.R. Vændona Sneha Prædeep For Anwedh Knshnen

Courselfor Responders

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the counsel on record could not attend before the Adjudicating Authority today due to some preoccupation. Both the counsels stated that the talks for settlement between the parties are in progress and prayed for time to make submissions regarding the status of the settlement talks. Time is enlarged at request. Put up on 12.12.2017.

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S Vijayaraghavan Member (Technical) -sel -

K Anantha Padmanabha Swamy Member (Judicial)